

ITEM NO.8

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 753/2026

MANGALA KOHLI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 17-06-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) : Mr. Abhishek Chandra Mishra, AOR
Mr. Dev Devansh, Adv.
Mrs. Sarita Mehta, Adv.

For Respondent(s) : Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

Post this matter on 15.07.2026 before a Bench presided over by
Hon'ble Mr. Justice Pamidighantam Sri Narasimha.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR